

S.NO	Name of Court	Commercial District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Case Management Hearing done or not (Yes/No)	No. of adjournment granted	No. of days between the final hearing and Judgment
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021)	Central	CS COMM-2090/19	24.04.2019	27.08.2021	856	No	2	15
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)/1504/2019 ICICI BANK LIMITED Vs RAKESH KUMAR SHAH	09-08-2019	13-08-2021	734	No	3	1
3	SH. MAHESH CHANDER GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	CS(COMM) 25/2018	18/10/18	08/07/21	1025 days	NO	As per Annexure 'A'	Same day
			CS(COMM) 253/2019	08/07/21	08/07/21	893 days	NO	As per Annexure 'A'	Same day
			CS(COMM) 71/2018	22/10/18	08/11/21	1025 days	NO	As per Annexure 'A'	Same day
			CS(COMM) 1589/2019	23/08/2019	18/08/21	727 days	NO	As per Annexure 'A'	12 days
			CS(COMM) 527/2021	06/08/18	23/08/21	1177 days	NO	As per Annexure 'A'	17 days
			CS(COMM) 803/2019	25/05/19	24/08/21	823 days	NO	As per Annexure 'A'	8 days
			CS(COMM) 1506/2020	26/07/18	25/08/21	1130 days	NO	As per Annexure 'A'	8 days
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	Central	CS (COMM)-340/2019	04.02.2019	04.08.2021	868 DAYS	YES	NIL	5 DAYS
			OMP (COMM)-115/2020	04.12.2020	06.08.2021	245 DAYS	NO (PETITION U/S 34 ARBITRATION ACT)	NIL	6 DAYS
			OMP (COMM)-122/2020	19.012.2020	13.08.2021	297 DAYS	NO (PETITION U/S 34 ARBITRATION ACT)	NIL	1 DAY
			OMP (COMM)-36/2020	04.03.2020	31.08.2021	477 DAYS	NO (PETITION U/S 34 ARBITRATION ACT)	NIL	2 DAYS

5	SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	Nil						
6	SH. MANMOHAN SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-06	Central	NOTE : In view of Covid-19 pandemic in view of the various judgment of Hon'ble Supreme Court of India(stating from Suo motio writ petition dated 23-03-2020)						
7	SH. Dinesh Bhatt, DISTRICT JUDGE (COMMERCIAL)-01	West	Nil						
8	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	OMP/COM M/49/2019	04.12.2019	25.08.2021	626	NO	NIL	SAME DAY JUDGMENT PASSED
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	(1) In terms of Office Order No. 256/RG/DHC/2021 dated 08.04.2021 of High Court of Delhi, the District Courts were to hold Courts through virtual mode till 24.04.2021 whereas no adverse order was to be passed in any case of non-appearance of parties and/or their Counsel and the matters which were fixed for recording of evidence, were to be adjourned. (2) As per Office Order numbers (1) 438/RG/DHC/2021 dated 22.07.2021 and (2) 504/RG/DHC/2021 dated 12.08.2021 of High Court of Delhi all the matters were taken up through video conferencing till 23.08.2021.						
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi							
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi							
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	Nil						
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	Nil						
14	SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL)-01	South-East	Nil						
15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South-East	Nil						
16	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	Nil						
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f. 20.07.2021)	North-East	Nil						
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	Nil						
19	MS. SUKHVINDER KAUR, DISTRICT JUDGE (COMMERCIAL)-02	Shahdara	Nil						
20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	Nil						

21	MS. BARKHA GUPTA, DISTRICT (COMMERCIAL) JUDGE	North	Nil
22	SH. HARISH DUDANI, DISTRICT (COMMERCIAL) JUDGE	SOUTH WEST	Nil